

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Record of Proceedings**

**Petition No. 58/TT/2012**

Subject : Petition for determination of transmission tariff for 765/400 Bilaspur Pooling Station (near Sipat) alongwith LILO of Sipat-Seoni Ckt-1 with 3x80 MVAR Switchable Line Reactor, 3x80 MVAR Bus Reactor and 765/400 kV, 1500 MVA Auto-transformer 1&2 under WRSS- X Scheme in Western Region

Date of Hearing : 17.9.2013

Coram : Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

Petitioner : PGCIL

Respondents : Madhya Pradesh Power Trading Company & 7 others

Parties present : Shri S.S. Raju, PGCIL  
Shri M.M. Mondal,PGCIL  
Shri B.K. Sahoo, PGCIL  
Shri B.C. Pant, PGCIL  
Shri Manoj Dubey, Advocate for MPPMCL

Due to paucity of time, the matter could not be taken up for hearing. Accordingly, the matter is adjourned.

2. The petition shall be listed for hearing on 1.10.2013.

By order of the Commission

Sd/-

(T.Rout)  
Chief (Law)